

EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of other creditors (Other than financial creditors and operational creditors); Date of Commencement of CIRP: March 28 2024, ; List of Creditors as on 28th April, 2025

S.No	Name of creditor	Identific ation No.	Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee				

(Amount in ₹)

